

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(C) No(s).16363-16364/2013

(Arising out of impugned final judgment and order dated 25-04-2012 in MA No. 586/2008, 25-04-2012 in MA No. 588/2008 passed by the High Court Of Judicature At Patna)

HINDUSTAN LIVE STOCK AGENCY

Petitioner(s)

VERSUS

DY.COMMR.OF I.T CENTRAL CIRCLE-I

Respondent(s)

WITH

SLP(C) No. 16365-16366/2013 (XVI)

SLP(C) No. 3101/2014 (XVI)

SLP(C) No. 3105/2014 (XVI)

SLP(C) No. 7024/2014 (XVI)

SLP(C) No. 3102-3103/2014 (XVI)

SLP(C) No. 3106-3107/2014 (XVI)

SLP(C) No. 3108/2014 (XVI)

SLP(C) No. 3109/2014 (XVI)

Date : 11-12-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. Brijendra Chahar, Sr. Adv.
Mr. Rudreshwar Singh, Adv.
Mr. Gautam Singh, Adv.
Ms. Isha Singh, Adv.
Ms. Snehil Sonam, Adv.
Mr. Kaushik Poddar, AOR
Mr. M. R. Shamshad, AOR

For Respondent(s) Mr. K. Radha Krishna, Sr. Adv.
Ms. Praveena Gautam, Adv.
Mr. Shekhar Vyas, Adv.
Mr. N.K. Kartheil, Adv.
Mr. Nitya Rao, Adv.
Mrs. Anil Katiyar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 11 January 2019.

(GEETA AHUJA)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
BRANCH OFFICER